

22.5.95.

Hon'ble Mr. V .K.Seth A.M.

Hon'ble Mr. D.C. Verma, J.M.

Applicant:- Sri Som Kartik, learned counsel for the applicant and B.M. for Sri L.P.Shukla, Advocate.

Respondents:- None.

Sri Kartik seeks four weeks further time to file R.A.

List for hearing on 31-7-95.

M.P.

J.M.

A.M.

31.7.95.

Hon'ble Mr. Justice B.C. Saxena- V.C.

Hon'ble Mr. V.K. Seth - A.M.

List has been revised.

No one has responded on behalf of the applicant.

Sri Siddharth Varma, counsel for the respondents is present. We further find that despite sufficient grant of time to file Rejoinder Affidavit no Rejoinder Affidavit has been filed.

The applicant does not intend to pursue the case it appears and accordingly the O.A. is dismissed in default for non-prosecution.

M.N.

A.M.

Bel
V.C.